
**SUGAR (PRICE DETERMINATION FOR 1988-89 PRODUCTION) ORDER,
1988**

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**SUGAR (PRICE DETERMINATION FOR 1988-89 PRODUCTION) ORDER,
1988**

G.S.R. 1194 (E)/Ess. Com./Sugar, dated the 21st December, 1988 1 -In exercise of the powers conferred by sub-section (3-C) of Sec. 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order, namely :

1. Short title and commencement :-

(1) This Order may be called the Sugar (Price Determination for 1988-89 Production) Order, 1988.

(2) It shall come into force at once.

2. Price of sugar produced in 1988-89 season :-

The Central Government hereby determines the prices specified in columns 2 to 5 of Schs. I and II, hereto annexed, as the prices payable for the Indian Sugar Standard (ISS) grades of sugar mentioned therein, packed in 'A' Twill new gunny bags and produced in 1988-89 by all vacuum pan sugar factories situated in the areas specified in the corresponding entry in column I of the said Schedules, and specified in Sch. III hereto annexed, and required to be supplied to the persons, organisations or State Governments specified in the Order made by the Central Government under sub-clause (1) of Cl. 2 of the Levy Sugar Supply (Control) Order, 1979, for delivery at buyer's option into (i) railway wagons or (ii) the buyer's carts, lorries or other means of transport at the factory gate factory godown : Provided that where a sugar factory is situated at a distance exceeding five kilometres from the nearest railway station or an out-agency of the railway or from the godown outside the factory not connected by rail, the producer may charge additional six paise per quintal of sugar per kilometer beyond five kilometres of the distance between the sugar factory and such railway station or out-agency of the railway, in case of despatches by rail or between the sugar factory and such godown in case of delivery ex-godowns.

SCHEDULE 1

SCHEDULE

(See Cl. 2) Price for delivery into railway wagons (Rupees per quintal) gradewise for ISS grades (excluding excise duty) in respect of factories specified in Sch. III.

ZONE \ \ \ Indian Sugar Standards (ISS) Grades of Sugar \ \ \ \ \ \ \ \ \ L-30 L-29 S-30 S-29 \ \ \ \ M-30 M-29

1 \ \ \ \ 2 \ \ 3 \ \ 4 \ \ 5

Andhra Pradesh 435.41 434.41 434.26 433.41 Assam, Nagaland, Orissa and West Bengal 482.80 481.80 481.65 480.80 Bihar (North) \ \ 476.03 \ 475.03 \ 474.88 \ 474.03 Bihar (South) \ 575.57 \ 574.57 \ 574.42 \ 573.57 Gujarat (South) \ 415.98 \ 414.98 \ 414.83 \ 413.98 Gujarat (Saurashtra) \ 440.30 \ 439.30 \ 439.15 \ 438.30 Haryana \ 443.18 \ 442.18 \ 442.03 \ 441.18 Kamakata \ 410.03 \ 409.03 \ 408.88 \ 408.03 Kerala and Goa \ 493.25 \ 492.25 \ 492.10 \ 491.25 Madhya Pradesh \ 508.80 \ 507.80 \ 507.65 \ 506.80 Maharashtra (South) \ 407.75 \ 406.75 \ 406.60 \ 405.75 Mahaiashtra (North) \ 448.57 \ 447.57 \ 447.42 \ 446.57 Punjab \ 438.27 \ 437.27 \ 437.12 \ 436.27 Rajasthan \ 567.73 \ 566.73 \ 566.58 \ 565.73 Tamil Nadu and Pondicherry 451.53 \ 450.52 \ 450.38 \ 449.63 Uttar Pradesh (Central) \ 442.28 \ 441.28 \ 441.13 \ 440.28 Uttar Pradesh (East) \ 474.80 \ 473.80 \ 473.65 \ 472.80 Uttar Pradesh (West) \ 463.76 \ 462.76 \ 462.61 \ 461.76

SCHEDULE 2

SCHEDULE

\ \ \ \ (See Cl. 2) Price for delivery into buyer's carts, lorries or other means of transport at the factory gate/factory godown (Rupees per quintal) gradewise for ISS grades (excluding excise duty) in respect of factories specified in Sch. III.

ZONE \ \ \ \ Indian Sugar Standards (ISS) Grades of Sugar \ \ \ \ \ \ \ \ \ L-30 \ L-29 \ S-30 \ S-29 \ \ \ \ M-30 \ M-29 \ \

1 \ \ \ \ 2 \ \ 3 \ \ 4 \ \ 5

Andhra Pradesh \ \ 434.18 \ 433.18 \ 433.03 \ 432.18 Assam, Nagaland, Orissa and West Bengal \ \ 481.57 \ 480.57 \ 480.42 \ 479.57 Bihar (North) \ 475.47 \ 474.47 \ 474.32 \ 473.47 Bihar (South) \ \ 574.34 \ 573.34 \ 573.19 \ 572.34 Gujarat (South) \ \ 414.88 \ 413.88 \ 413.73 \ 412.88 Gujarat (Saurashtra) \ 439.07 \ 438.07 \ 437.92 \ 437.07 Haryana \ \ 441.95 \ 440.95 \ 440.80 \ 439.95 Kamakata \ \ 409.05 \ 408.05 \ 407.90 \ 407.05 Kerala and Goa \ \ 492.02 \ 491.02 \ 490.87 \ 490.02 Madhya Pradesh \ \ 507.57 \ 506.57 \ 506.42 \ 505.57 Maharashtra (South) \ 406.61 \ 405.61 \ 405.46 \ 404.61 Maharashtra (North) \ 447.34 \ 446.34 \ 446.19 \ 445.34 Punjab \ \ 437.04 \ 436.04 \ 435.89 \ 435.04 Rajasthan \ \ 566.50 \ 565.50 \ 565.35 \ 564.50 Tamil Nadu and Pondicherry 450.69 449.69 449.54 448.69 Uttar Pradesh (Central) 440.92 439.92 439.77 438.92 Uttar Pradesh (East) 473.34 472.34 472.19 471.34 Uttar Pradesh (West) 462.02 461.02 460.87 460.02

SCHEDULE 3

SCHEDULE

(See Cl. 2) ANDHRA PRADESH 1-8 and 10 to 28 same as reproduced in Sch. V of 1986 Order on pages 1104 to 1105. [9. The K.C.P. Ltd., Lakshmipuram, District Krishna.] 29-32. Same as reproduced in Sch. III of the Price (Determination of 1987-88 Production) Order, 1987 on page 1120. 33. The Nizam Sugar Factory Ltd., Taluka and District Medak. ASSAM 1-3. Same as reproduced in Sch. V of 1986 Order on page 1105. BIHAR (NORTH) 1-8. and 11. Same as reproduced in Sch. V of 1986 Order on pages 1105 to 1106. [9. The Bihar State Sugar Corporation Ltd., Unit: Lauriya, District Champaran. 10. The Bihar State Sugar Corporation Ltd., Unit : Mirganj, District Gopalganj.] 12-25. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1121. BIHAR (SOUTH) 1-3. Same

as reproduced in Sch. III of 1987 Order on page 1121. GOA 1. M/s. Sanjivani Sahkari Sakhar Karkhana Ltd., Dayanandnagar, Usgaon, Post Tiska (Goa). GUJARAT (SOUTH) 1-9. Same as reproduced in Sch. V of 1986 Order on page 1106. 10. Shree Ganesh Khand Udyog Sahakari Mandli Ltd., P.O. Vataria, Taluka Valia, District Bharuch. GUJARAT (SAURASHTRA) 1-7. Same as reproduced in Sch. V of 1986 Order on pages 1106 to 1107. HARYANA 1-8. Same as reproduced in Sch. V of 1986 Order on page 1107. KARNATAKA 1-26. Same as reproduced in Sch. V of 1986 Order on pages 1107 to 1108. 27 and 28. Same as reproduced in Sch. III of 1987 Order on page 1121. [29. M/s. Sahakari Sakkare Karkhane Niyamit Alland, Post Bhusanpur, District Gulbarga.] KERALA 1-2. Same as reproduced in Sch. V of 1986 Order on page 1108. MADHYA PRADESH 1-5. Same as reproduced in Sch. V of 1986 Order on page 1108. 6-8. Same as reproduced in Sch. III of 1987 Order on page 1121. MAHARASHTRA (SOUTH) 1-61. Same as reproduced in Sch. V of 1986 Order on pages 1108 to 1110. 62-65. Same as reproduced in Sch. III of 1987 Order on page 1121. MAHARASHTRA (NORTH) 1-32. Same as reproduced in Sch. V of 1986 Order on pages 1110 to 1111. 33. The Wainganga Sahakari Sakhar Karkhana Ltd., Devada (BK), Teh. Mohadi, District Bhandara. 34. M/s. Mahatma Sahakari Sakhar Karkhana Ltd., Village Jamani, Tal. Saloo, District Wardha. 35. Shri Balaji Sahakari Sakhar Karkhana Ltd., Masalapen Taluk, Risod, District Akola. [36. M/s. Shankar Sahakari Karkhana Ltd., Golegaon, Taluk Bhoker, District Nanded.] NAGALAND 1. M/s. Nagaland Sugar Mills Co. Ltd., P.O. Dimapur. ORISSA 1-2. Same as reproduced in Sch. V of 1986 Order on page 1112. 3. M/s. Jeypore Sugar Co. Ltd., P.O. Rayagada, District Koraput. [4. M/s. The Co-operative Sugar Industries Ltd., At and P.O. Nayagarh, District Puri.] PONDICHERRY 1-2. Same as reproduced in Sch. V of 1986 Order on page 1112. PUNJAB 1-9. Same as reproduced in Sch. V of 1986 Order on page 1112. 10. M/s. Jagatjit Sugar Mills Co. Ltd., Phagwara, District Kapurthala. 11. M/s. Doroha Co-operative Sugar Mills Ltd., Village and P.O. Budhewal, District Ludhiana. 12. M/s. Satiuj Co-operative Sugar Mills Ltd., Nakodar, District Jalandhar. 13. M/s. Majha Co-operative Sugar Mills Ltd., Seron, Tehsil Tarn Taran, District Amritsar. RAJASTHAN 1. M/s. Shri Keshoraipatan Sahakari Sugar Mills Ltd., P.O. Keshoraipatan, District Bundi. 2. M/s. Mewar Sugar Mills Ltd., P.O. Bhupalsagar, District Chittorgarh. 3. M/s. Ganganagar Sugar Mills Ltd., P.O. Sriganganagar, District Sriganganagar. TAMIL NADU 1-25. Same as reproduced in Sch. V of 1986 Order on pages 1112 to 1113. [26. M/s. Dharani Sugar and Chemicals Ltd., Location Sivagiri, District Tirunelveli. 27. M/s. Sakthi Sugar Ltd., Kannariruppamathur Sivagangai Taluk, District Pasumpon Muthuramalingain]. UTTAR PRADESH (CENTRAL) 1-20. and Same as reproduced in Schedule. V of 1986 Order on pages 1077 to 1090 [21. The U. P. State Sugar Corporation Ltd., Unit Hardoi District Hardoi.] 22-32. Same as reproduced in Sch. III of 1986 Order on page 1114. 33-38. Same as reproduced in Sch. III of 1987 Order on page 1122. 39. M/s. Ghatampur Sugar Co. Ltd., Tehsil Ghatampur, Distt Kanpur (Dehat). 40. Kisan Sahakari Chini Mills Ltd., P.O. Powayan, District Shahjahanpur. UTTAR PRADESH (EAST) 1-20. Same as reproduced in Sch. V of 1986 Order on page 1114. 21-42. Same as reproduced in Sch. III of 1987 Order on pages 1122 to 1123. UTTAR PRADESH (WEST) 1-7. Same as reproduced in Sch. V of 1986 Order on page 1117. [8. The U.P. State Sugar Corporation Ltd., Unit Saharanpur, District Sharanpur.] 9-21. Same as reproduced in Sch. III of 1986 Order on page 1115. 22-23. Same as reproduced in Sch. III of 1987 Order on page 1123. WEST BENGAL 1-2. Same as reproduced in Sch. III of 1987 Order on page 1123.